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SLP(C)No. 7421 OF 2001

ITEM No.201

Court No. 9

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.7421/2001

(From the judgement and order dated 04/08/2000 in CWP 6915/2000  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MAHARSHI DAYANAND UNIVERSITY, ROHTAK

Petitioner (s)

VERSUS

R.N. GUPTA & ORS.

Respondent (s)

(With appln(s). for c/delay in filing SLP, permission to place addl.  
documents on record, directions, exemption from filing O.T. and  
prayer for interim relief)  
(For Final Disposal)

Date : 13/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Nidhesh Gupta,Adv.  
Ms. S. Janani,Adv.

For Respondent (s)Mr. M.N. Krishnamani,Sr.Adv.  
Mr. Aseem Mehrotra,Adv.  
Mr. Abhijat P. Medh,Adv.

Mr. C. Badri Nath Babu,Adv.  
Mr. Bimal Roy Jad,Adv.

Mr. Praveen Kumar Rai,Adv.  
Ms. Kavita Wadia,Adv.

Mr. K.B. Rohtagi,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the petition after three weeks.

[ T.I. Rajput ] [ Kanwal Singh ]  
Court Master Court Master